

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 8341/2018

GANESHI (DECEASED) THR. LRS & ORS.

Appellant(s)

VERSUS

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY (NOIDA) & ANR.

Respondent(s)

Date : 03-12-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajit Singh Pundir, AOR

Mr. Arijeet Singh, Adv

Mr. D.V. Singh, Adv

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service from High Court in respect
of respondent nos. 1 and 2. Issue reminder.

Statement of case has not been filed. Time has already
been expired.

List the matter on 1st February, 2019.

ANIL LAXMAN PANSARE
Registrar